

MOST IMMEDIATE

No. _____/DHC/GAZ.IIB/G-8/NEDRCC/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Assistant Section Officer,
North-East Delhi Riots Claims Commission,
Govt. of NCT of Delhi, 1st Floor, MSO Building,
New Delhi-110002.

Sub: Repatriation of Sh.Jagmohan Singh, DHJS, presently posted as Nodal Officer, North-East Delhi Riots Claims Commission in diverted capacity.

Sir,

I am directed to say that considering the Action Plan for Arrears Reduction in District Judiciary [formulated by the 'Committee for Model Case Flow Management Rules for Trial Courts, District Appellate Courts, High Courts and to suggest a plan for reduction of arrears in the High Courts and District Courts' of the Hon'ble Supreme Court], the pendency of cases in the Delhi District Courts, the number of judicial officers on non-Court postings and the deliberations on the issue in the meeting with the aforesaid Committee and otherwise, Hon'ble the Acting Chief Justice has been pleased to order repatriation of Sh.Jagmohan Singh, DHJS, presently posted as Nodal Officer, North-East Delhi Riots Claims Commission in diverted capacity, to his parent cadre.

You are, therefore, requested to relieve Sh.Jagmohan Singh, DHJS, latest by 31.08.2024, so as to enable him to join his parent cadre.

Yours sincerely,

(Rakesh Kumar)
Deputy Registrar (Gaz. IIB)
For Registrar General


4664-4668
Endst. No. _____ DHC/GAZ.IIB/G-8/NEDRCC/2024

Dated: 05/08/24

Copy forwarded for information and necessary action to:-

1. Hon'ble Ms.Justice Asha Menon (Retd.), Claims Commissioner, North-East Delhi Riots Claims Commission, Govt. of NCT of Delhi, 1st Floor, MSO Building, New Delhi-110002.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.

4. Sh. Jagmohan Singh, DHJS, presently posted as Nodal Officer, North-East Delhi Riots Claims Commission in diverted capacity, with the request to report to the the Principal District & Sessions Judge (North-West), Rohini Courts, Delhi, on being relieved.
5. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.


(Sandeep Kumar)
Admn. Officer (J) (Gaz.-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

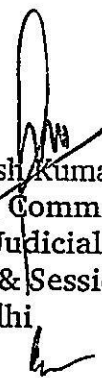
No. 28173-213 / F. 5(1)/2024

Dated, Delhi the 11 4 AUG 2024

Sub:- Repatriation of Sh. Jagmohan DHJS, presently posted as Nodal Officer, North-East Delhi Riots Claims Commission in diverted capacity

Copy forwarded along with its enclosure for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi